

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 211 of 2013**

**Dated : 28<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Reliance Infrastructure Ltd. ... Appellant(s)**  
**Versus**

**Maharashtra Electricity Regulatory Commission & Ors....Respondent(s)**

**Counsel for the Appellant (s) : Mr. Hasan Murtaza**  
**Mr. Aditya Panda**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1**

**ORDER**

As directed, public notice has already been issued. The learned counsel for the Appellant submits that all the Respondents have been served and affidavit of service has been filed.

Post the matter on **02.12.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/vs